Offer Opening Public Announcement under Regulation 18(7) of the SEBI (Substantial Acquisition and Takeover Regulation), 2011 as amended, for the attention of Public Shareholders of

JARIGOLD TEXTILES LIMITED

("JTL"/"Target Company") (CIN No. L17110GJ1985PLC013254)
Registered Office: Garden House, Dr. Amichand Shah's Wadi, Rampura Tunki, Surat – 395 003
Tel. No.: +91-261-2419 019; Fax No.: +91-261-2418 980; E-mail: jarigoldtex@yahoo.in
Website: www.jarigold.com

This advertisement is being issued by Asit C. Mehta Investment Interrmediates Ltd **("Manager to the Offer")** for and on behalf of Mr. Jigar Jasavantlal Shah and Ambalal Chimanlal Patel **("Acquirers")** pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation 2011, as amended **("Takeover Regulations")** in respect of the open offer to acquire 2,51,980 equity shares of Jarigold Textiles Limited **("Target Company/TC")** having a face value of ₹ 10 each representing 25.20% of the paid up equity capital. The detailed public statement **("DPS")** with respect to the offer was published on January 23, 2015 in Jansatta (Hindi - All Editions), Financial Express (English - All Editions), Financial Express (Gujarati - Ahmedabad Edition) and Mumbai Lakshdeep (Marathi - Mumbai Edition).

1. The offer price is ₹ 88.29 per share. There is no revision in offer price.
2. The Committee of Independent Directors recommended that offer price of ₹ 88.29 is fair and reasonable. The IDC recommendation was published on March 26, 2015 in same newspapers where DPS was published.
3. This is not a competitive bid in terms of Regulation 20 of Takeover Regulations.
4. The Letter of Offer has been dispatched to all public shareholders on March 24, 2015.
5. Please note that a copy of the Letter of Offer (including Form of Acceptance-cum-Acknowledgment) is also available on SEBI website. Further in case of non-receipt/availability of Form of Acceptance-cum-Acknowledgment, the application can be made on plain paper along with following details:
   a. In case of physical shares: Name(s) and address(es) of joint holders (if any), number of equity shares held, number of equity shares offered, distinctive numbers, folio numbers, original share certificates, original broker contracts of a registered broker (in case of unregistered shareholders) and valid share transfer form(s). The details of the acquirers should be kept blank.
   b. In case of dematerialized shares: Name(s), address(es) of joint holders (if any), number of shares tendered, DP name, DP ID, Beneficiary account no. and a photocopy of delivery instruction in "off market" mode or counterfoil of the delivery instruction in "off market" mode duly acknowledged by the DP in favour of the Depository Escrow Account, of joint holder(s) (if any).

Depository Name	NSDL
Account Name	BSPL ESCROW A/C-JTL OPEN OFFER
Depository Participant	HDFC Bank Ltd
DP ID	IN301549
Client ID	51264803
ISIN	INE385F01016
Mode	Off Market
Date of Credit	On or before April 17, 2015

6. In terms of the SEBI (SAST) Regulations, the Draft Letter of Offer was submitted to SEBI on February 02, 2015. SEBI vide its letter reference number CFD/DCR1/AT/SKD/SG/OW/7699/2015 dated March 13, 2015 issued its comments on the Draft Letter of Offer. These comments have been incorporated in the Letter of offer.
7. There are no material changes in the target Company from the date PA/DPS.
8. As on date no statutory and other approvals are required for the offer. However, in case of any regulatory or statutory approval being required at a later date before the closure of the Offer, the Offer shall be subject to all such approvals and the Acquirer shall make the necessary applications for such approval.

SCHEDULE OF ACTIVITIES

Particulars	Original Activity Schedule		Revised Activity Schedule	
Nature of Activity	**Date**	**Day**	**Date**	**Day**
Date of Public Announcement	January 16, 2015	Friday	January 16, 2015	Friday
Date of Detailed Public Statement	January 23, 2015	Friday	January 23, 2015	Friday
Date by which Draft Letter of Offer will be filed with the SEBI	February 02, 2015	Monday	February 02, 2015	Monday
Last date for a Competitive Bid, if any	February 16, 2015	Monday	February 16, 2015	Monday
Date of receipt of the comments on Draft Letter of Offer from SEBI	February 24, 2015	Tuesday	March 13, 2015	Friday
Identified Date*	February 26, 2015	Thursday	March 17, 2015	Tuesday
Date by which Letter of Offer will be dispatched to the Shareholders	March 05, 2015	Thursday	March 24, 2015	Tuesday
Date of opening of the Tendering Period	March 13, 2015	Friday	March 31, 2015	Tuesday
Date of closing of the Tendering Period	March 27, 2015	Friday	April 17, 2015	Friday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	April 15, 2015	Wednesday	May 05, 2015	Tuesday
Last date for filing of final report with SEBI	April 22, 2015	Wednesday	May 12, 2015	Tuesday

**Identified date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer was sent.*

Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Letter of Offer and/or Corrigendum. The Acquirer accepts full responsibility for the information contained in this Advertisement and also accepts responsibility for the obligations of the Acquirers prescribed under the SEBI (SAST) Regulations.

This Advertisement will be available on the SEBI's website http://www.sebi.gov.in

ISSUED BY THE MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS

Asit C. Mehta
INVESTMENT INTERRMEDIATES LTD.

Asit C. Mehta Investment Interrmediates Ltd
(**CIN:** U65990MH1993PLC075388)
317/318, Poddar Chamber, S.A. Brelvi Road, Fort, Mumbai-400001
Tel. No.: 022-2202 1111, 022-6132 5959; **Fax No.:** 022-2270 0118/124
Contact Person: Ms. Shweta Laddha
E-mail Id: openoffer.jtl@acm.co.in
SEBI Reg. No.: INM000010973

Place: Mumbai **Date: March 28, 2015**

PRESSMAN

Size: 12 (w) X 28 (h)